

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 10-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/1251(CHE)/2024
PETITION NUMBER : CP/IBC/786/2019
NAME OF THE APPLICANT : N Azhagappan
NAME OF THE RESPONDENT(S) : S Rajendran (Liquidator) & 2 Ors
UNDER SECTION : Rule 11 of NCLT rules, 2016

ORDER

Ld. Counsel Ms. Brindha for the Applicant. Ld. Counsel Ms. Yajura Devi for the Respondent / Liquidator.

Ld. Counsel for the Respondent / Liquidator seeks time to file reply.

Applicant is directed to serve copy of the Application on the Respondent and file AOS.

Reply be filed within two weeks.

Rejoinder, if any, be filed within a week thereafter.

Post the Application for hearing on **05.07.2024**.

**-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)**

**-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk